

File No. 11/202/LAB REC/QA/FSSAI/2016 (Part- I)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the ^{24th} Nov, 2016

Order

This is in continuation of the FSSAI office order no 11/202/LAB REC/QA/FSSAI/2016 (Part-I) dated 15th Jan, 2016 regarding suspension of M/s Bureau Veritas Consumer Products Services India Private Limited, Chennai laboratory from the list of FSSAI Recognized/Notified Food testing laboratories.

2. The competent authority, FSSAI has now approved the revocation of the suspension of the above cited laboratory.


24/11/16

(R.K. Gupta)
Head (QA)

To

1. All Food Safety Commissioner
2. All State/Public Food Laboratories and Referral Food Laboratories
3. All Authorized Officers, FSSAI
4. M/s Bureau Veritas Consumer Products Services India Private Ltd.

Copy to

1. PPS to Chairperson
2. PS to CEO
3. Director (Imports)
4. Director (Enforcement)